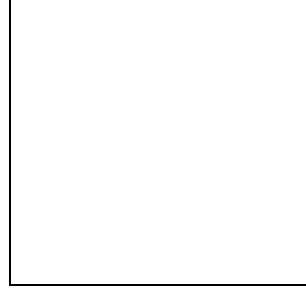


Mr. P. G. Chacko, Judicial Member, CESTAT-South Zonal Bench (Chennai)



Name : **P.G.CHACKO**
(Peedikaparambil George Chacko)

Date of Birth : 27th May 1951

Father's Name : P.O. George

Mother's Name : Thankamma George

Permanent Residential Address : Peedikaparambil,
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Present Residential Address : C-II/3,
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EDUCATION :

NAME OF EXAM PASSED	YEAR OF PASSING	SCHOOL/ COLLEGE	BOARD/ UNIVERSITY
S.S.L.C.	1967	N.S.S.High School, Kattoor	Board of Public Examinations, Kerala State
B.Sc.	1972	St.Thomas College, Kozhencheri	University of Kerala
M.Sc. (Analytical Chemistry)	1974	C.M.S.College, Kottayam	- Do -
LL.B.	1983	Govt.Law College, Ernakulam	- Do -

SCHOLARSHIPS/AWARDS :

NAME OF SCHOLARSHIP	SPONSOR OF CANDIDATE FOR SCHOLARSHIP	INSTITUTION WHICH AWARDED SCHOLARSHIP	PERIOD
National Merit Scholarship	Govt.of Kerala State	Govt.of India	1967-68 to 1971-72
Smt.Karthika Nair Memorial Scholarship	Nair Service Society	G.P.Nair Charitable Trust	1968
Dr.A.T.Markose Memorial Trophy	All India Intercollegiate Moot Court Competitions	Govt.Law College, Ernakulam	1982-83

CAREER :

DESIGNATION	NAME OF ORGANISATION	PERIOD
Chemist	Central Revenue Chemical Service (CRCS), Ministry of Finance, Govt.of India	1976 – 84
Advocate *	High Court of Kerala	14.7.1984 – 31.3.1999
Judicial Member	CEGAT/CESTAT New Delhi Chennai	12.4.1999 – 18.4.2004 19.4.2004 –

- * Was enrolled with Bar Council of Kerala on 14.07.1984
- * Practised under Shri M.C.Sen, Senior Advocate, High Court of Kerala from July 1984 to August 1985.
- * Worked as *Standing Counsel* for the Municipal Corporation of Cochin for over thirteen years; appeared for the Corporation in property tax cases and a variety of other cases before the *High Court* as well as in civil & criminal cases before *subordinate courts*; rendered legal advice to the Corporation on a variety of issues and drafted legal documents for them.
- * Appeared also for other public bodies and private clients before the *High Court* and *subordinate courts* and also before various *Tribunals* (Motor Accident Claims Tribunal, University Appellate Tribunal, Appellate Tribunal for Forfeited Property etc.)

* Areas of High Court Practice :-

Writ matters relating to various subjects viz. taxes (property tax, profession tax, sale tax, income tax etc.), service/employment, contracts, land acquisition / assignment etc.

Appeals (Civil & Criminal);

Revisions (Civil & Criminal);

References under fiscal statutes;

Company Cases.

EXTRA-PROFESSIONAL/CO-PROFESSIONAL POSITIONS HELD:

- *President, Parent-Teacher Association, Bhavan's Vidya Mandir, Cochin (1990-91)*
- *Secretary, Kerala High Court Advocates' Association (1992-93)*
- *Convenor, KHCAA's Action Committee for Supreme Court Bench in South India (1996-99)*
- *Secretary, CEGAT Members' Association (1999-2004).*

FAMILY :

- Wife – Graduate from Union Christian College, Aluva (Kerala).
- Daughter – Corporate lawyer holding **B.A., LL.B (Hons.)** from *National Law School of India University* (Bangalore) and **LL.M.** from *London School of Economics & Political Science* (U.K.) ; she is married and has a son.
- Son – Corporate lawyer holding **B.A., LL.B (Hons.)** from *National Law Institute University* (Bhopal).